

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.08.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	Vasudha Singh -R1 Akanksha-R2 to R6,8,10,11,14 to 17, 19, R23, R58 & R62 Sai Kaushal

For Admission (After Notice)

2.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5
3.	Comp. App. (AT) No. 76 of 2022	Smt. Amarjeet Kaur & Anr. Vs. Dee Tee Electronics India Pvt. Ltd. & Ors.	H.K. Chaturvedi	

For Hearing

4.	Comp. App. (AT) (Ins) No. 860 of 2021 (PH)	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita SinghanianR1
5.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
6.	Comp. App. (AT) No. 34 of 2022	Cuttack Municipal Corporation Vs. Suresh Chandra Pattanayak	Hasan Murtaza	Neeraj Kr. Gupta P.P. Biswal

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

7.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

8.	Comp. App. (AT) (Ins) No. 228 of 2022 (PH)	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1
9.	Comp. App. (AT) (Ins) No. 296 of 2022 (PH)	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	Akshat Khare

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**